

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:284

ANSWERED ON:23.08.2011

INSURGENT GROUPS IN NER

Baite Shri Thangso;Joshi Dr. Murli Manohar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number and names of the insurgent groups active in the North Eastern Region (NER) of the country;
- (b) whether there are reports suggesting that some leaders of the insurgent groups in the region have allegedly obtained tactical support from neighbouring countries;
- (c) if so, the details thereof and the reaction of the Government thereto;
- (d) whether the Government has initiated talks with the insurgent groups including Kuki and Naga rebels in order to suspend hostile operations and to bring peace in the NER; and
- (e) if so, the action taken by the Government to check such activities and the outcome thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.284 FOR 23.08.2011

(a): There are about 79 insurgent groups, including splinter groups, active in the North Eastern region of the country. The names of these groups are at Annexure.

(b) & (c): There have been inputs suggesting liaison of top leaders of some of the insurgent groups in the North Eastern region with the neighbouring countries like China and Myanmar.

Government of India has raised its concerns with China from time to time on this issue through diplomatic channels. Further, a Memorandum of Understanding (MoU) has been signed between India and Myanmar in January, 1994, for maintenance of peace and tranquility in border areas and prevention of smuggling across the Indo- Myanmar border. Secretary Level talks are held between the two countries every year, alternately in India and Myanmar, to share information and take necessary preventive measures.

(d) to (e): The Central/State Governments have signed Suspension of Operations (SoO) agreements with National Democratic Front of Bodoland/Pro-talk (NDFB/P); Dima Halam Daogah (DHD); and United Peoples Democratic Solidarity (UPDS) in Assam and Achik National Volunteer Council (ANVC) in Meghalaya. Talks are in progress with these outfits. United Liberation Front of Asom (ULFA) has, in August, 2011, submitted a Memorandum of demands and expressed its desire for signing SoO with Government of India. The Assam Government has also entered into SoO agreement with Adivasi Cobra Military of Assam (ACMA), Birsas Commando Force (BCF), Dima Halam Daogah/Joel (DHD/J) and Karbi Longri National Liberation Front (KLNLF). In Nagaland, ceasefire agreements are in force with the factions of National Socialist Council of Nagaland. Talks are in progress with National Socialist Council of Nagaland/Isak-Muivah (NSCN/IM) faction. In Manipur, SoO agreements are in force with umbrella organizations such as Kuki National Organisation (KNO) and United People's Front (UPF).

Supervisory mechanisms like Ceasefire Supervisory Board (CFSB) and Joint Monitoring Groups (JMG's) have been put in place to ensure that the Ceasefire/SoO Ground Rules are meticulously observed. Violations, if any, are dealt with as per the provisions of law. Central Government has deployed Central Armed Police Forces (CAPF) to help the State authorities in carrying out counter insurgency operations and providing security for vulnerable institutions and installations.